

increase the reliability of its services and achieve optimum utilisation of its fleet. It has been able to raise its vehicle utilisation from 72.58 per cent in July, 1977 to 77.60 per cent in June, 1978. Efforts are being made to maintain this trend.

**Discussion with the Opposition Parties regarding Law and Order, Situation**

880. SHRI IBRAHIM KADANIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to discuss with the opposition parties the law and order situation in the country; and

(b) if so, what are the details in regard to this?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b.) The Prime Minister has already started a discussion with the leaders of the opposition parties in Parliament. The first meeting in this series took place on the 20th July, 1978. All aspects leading to violence, law and order situations, arising out of atrocities on Harijans, communal incidents, agitations by labour or by students are proposed to be discussed. In the second meeting to be held in the first week of August, 1978, communal incidents resulting in a breach of peace would be considered.

**Proposal for Central Services Examination for Central and State Government Employees**

881. SHRI N. G. TOMPOK SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to hold an examination for recruitment to the Central Services like IAS, IFS and IPS, etc. by allowing the Central and State Government employees to appear at the said examination;

(b) if so, what are the reasons for not clearing the proposal; and

(c) what is the total number of posts which are presently vacant in the various cadre appointments and

are to be filled through the IAS etc. examination?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No, Sir.

(b) In view of (a) does not arise.

(c) During the current year, it is proposed to recruit 135 officers for IAS, 20 for IFS, 70 for IPS and 282 for Centraj Services (Group 'A') on the basis of IAS etc. examination held in 1977.

**Recommendations of the Kothari Commission**

882. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received comments from the State Government on the recommendations of the Kothari Commission in regard to the All India Services;

(b) if so, what are the comments of each State;

(c) what action Government have taken on the recommendations of the Commission;

(d) from which year the recommendations are to be made effective;

(e) whether advance information will be given to the candidates appearing in the IAS examination in 1979; and

(f) by when Government's decision in this regard would be known to the candidate?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) Yes, Sir.

(b) Statement is attached.

(c) and (d) Central Government have considered the recommendations of the Committee in consultation with the Union Public Service Commission and the State Governments. As the proposed changes are of far reaching importance Government gave wide publicity to the report in order to invite views and suggestions of informed public opinion on any aspects of recruitment process and selection